

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS' MEETING NO. 26/08 HELD ON 17.10.2007 UNDER
CHAIRMANSHIP OF DR. SHYAM AGARWAL, ADGFT**

Meeting No. **26/87-NC7/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products'** was held on **17.10.2007** under Chairmanship of Dr. Shyam Agarwal, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Ishwar Singh, Dy. DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Advisor, DIPP
- 3) Shri A.K. Agarwal, Deputy Industrial Advisor, D/o C&PC.

2. Committee confirmed minutes of NC Meeting No. 23/08 held on 19.09.2007.

3.1 Committee, after deliberations, approved following cases:

PART – A (MANUAL APPLICATIONS)

3.1.1	Case No. A-321	EXPANDED INCORPORATION	HQ F. No. 01/87/50/317/AM08/DES-VII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 0310437402 Dated 25.7.2007	RLA F. No. 03/94/40/1258/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Blended Polyol Ecopuf X 642 b	7800.000 kg

Sl.No.	IMPORT ITEM	Qty
1.	Phthalic anhydride	600.600 kg
2.	Diethylene Glycol	849.420 kg
3.	Propylene Oxide	3435.900 kg
4.	1,1 Dichloro Fluro Ethane	1989.000 kg
5.	Pentamethyldiethylenetriamine	5.460 kg
6.	Dimethylcyclohexylamine	57.720 kg
7.	Silicon Surfactant	68.640 kg
8.	Catalyst	17.160 kg

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 28.7.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol (Ecopuf X 642 b)	1 kg	1. Phthalic Anhydride	0.0770 kg

b42 b)	2. Diethylene Glycol	0.1089 kg
	3. Propylene Oxide	0.4405 kg
	4. 1, 1 Dichloro Fluro Ethane (HCFC 141b)	0.2550 kg
	5. Pentamethyldiethylenetriamine	0.0007 kg
	6. Dimethylcyclohexylamine	0.0074 kg
	7. Silicone Surfactant	0.0088 kg
	8. Catalyst (TMR-2)	0.0022 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.2	Case No. A-324	GANESH POLYTEX LTD.	HQ F. No. 01/80/50/981/AM07/DES-VII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 0610011455 Dated 30.11.2006	RLA F. No. 06/81/40/40/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	Polyester Staple Fibre	208000.000	K.G	9089600.00	197600.00 US\$
			Total	9089600.00	197600.00 US\$

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Waste of Polyester Staple Fibre Polyester Tow Waste, Polyester Waste, Waste Of Filaments Yarn Waste, Pet chips, Pet flakes	218400.000	K.G	0.00	0.00 US\$
2	2 Optical Brightner	104.600	K.G	0.00	0.00 US\$
3	3 Silicon Emulsions & Catalyst	1456.000	K.G		
			Total	7903996.00	171826.00

Decision: With D/o C&PC OM No. 46011/166/2006-PC.II dated 5.3.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Staple Fibre	1 kg	1. Waste of Polyester Staple Fibre, Poly, Tow Waste, Polyester Waste, Waste of filaments, yarn waste, Pet chips, Pet flakes	1.05 kg
		2. Optical Brightner	0.0005 kg
		3. Silicon Emulsions & Catalyst	0.0092 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.3	Case No. A-326	GOVIND RUBBER LTD.	HQ F. No. 01/87/50/310/AM08/DES-VII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 3010051425 Dated 30.3.2007	RLA F. No. 30/24/40/79/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	Special Butyl Bicycle Tubes with Sealing Solution	100000.000	K.G	25762220.00	1585505.00 US\$
			Total	25762220.00	1585505.00 US\$

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Butyl Rubber	59600.000	K.G	0.00	0.00 US\$
2	Carbon Black	183.000	K.G	0.00	0.00 US\$
3	Rubber Chemicals – Antioxidant	950.0000	K.G		
4.	Rubber chemicals – Accelerator Items at Sr. No. 3 and 4 Both are allowed upto Total 7% of FOB value of Export	950.000	K.G		
5	Zinc Oxide	3800.000	K.G.		
6	Brass Scrap	3800.000	K.G.		
7	Bonding Agent	1200.000	K.G.		
8	Caulking compound & Other Mastics (Sealing Solution for Cycle Tube	79411.700	K.G.		
			Total	23804188.00	534926.00

Decision: With DIPP dated 17.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Special Butyl Bicycle Tubes with Sealing Solution min 12.8% by weight	1 kg	1. Butyl Rubber	0.5960 kg
		2. Antioxidant	0.0095 kg
		3. Accelerators	0.0095 kg
		4. Carbon Black	0.1830 kg
		5. Zinc Oxide	0.0380 kg
		6. Brass Scrap	0.0380 kg
		7. Bonding Agent	0.0120 kg
		8. Caulking Compound & other Mastics (Sealing Solution for Cycle Tube)	0.1350 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.4	Case No. A-330	SOLOGUARD MEDICAL DEVICES PVT. LTD.	HQ F. No. 01/87/50/314/AM08/DES-VII	Status: Approved
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NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 0410089894 Dated 11.6.2007	RLA F. No. 04/24/40/93/AM08	
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	Single USE 2 ml Syringes with Needle	1500000.000	Number	1291500.00	30750.00 US\$
2	Single USE 5 ml Syringes with Needle	2700000.000	Number	2721600.00	64800.00 US\$
			Total	4013100.00	95550.00 US\$

Sl.No.	IMPORT ITEM	Qty	UOM
1	High Density Polyethelene General Purpose Injection Moulding Grade	6516.150	K.G
2	Polypropylene Random Copolymer Injection Moulding Grade	6967.350	K.G
3	Bulk disposable Needles Unsteriled	4200000.000	Number
4	Paper 60 GSM Bleached	1302.900	K.G
5	Paper 180 GSM Bleached	2535.000	K.G
6	LDPE Plastic Film Natural	1612.500	K.G
7	Coated White Board	5021.700	K.G
8	Printing Ink Black Gravure	0.294	K.G

Decision: With D/o C&PC OM No. 46011/168/2003-PC.II dated 27.4.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Disposable 2ml/5ml Syringes With Needle	1 kg	1. HDPE Granules	1.01 kg/kg net content contained in export product
		2. Polypropylene Granules	1.01 kg/kg net content contained in export product
		3. Relevant Needles	Net + 1% wastage
		4. Printing Ink	0.007 gms/100 nos. of Syringes
		5. Packing material	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.5	Case No. A-331	DSM ENGG. PLASTICS INDIA PVT. LTD.	HQ F. No. 01/87/50/320/AM08/DES-VII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 3110030274 Dated 10.8.2007	RLA F. No. 31/24/40/395/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Akulon K225 KS Natural Unfilled Flame Retardant PA6 (Nylon 6) Compound	5000.000 kg

Sl.No.	IMPORT ITEM	Qty
1.	Nylon 6 Chips / Granules	3226.500 kg
2.	Melamine Cyanurate	1905.500 kg
3.	Calcium Stearate	15.500 kg

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unfilled Flame Retardant PA6 (Nylon 6) Compound (Akulon - K225 KS)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.64010 kg
		2. Flame Retardant (Non Halogenated) Melamine Cynurate	0.38110 kg
		3. Mould Release Agent (Calcium Stearate)	0.00310 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.6	Case No. A-332	DSM ENGG. PLASTICS INDIA PVT. LTD.	HQ F. No. 01/87/50/313/AM08/DES-VII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 3110029554 Dated 15.6.2007	RLA F. No. 31/24/40/73/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Akulon K224 G6 IJ Black (30% Glass Fiber Reinforced PA6 (Nylon 6) Compound in Black Colour	3000.000 kg
2.	Akulon K224 G6 Red (30% Glass Fiber Reinforced PA6 (Nylon) Compound in Red Colour	3000.000 kg

Sl.No.	IMPORT ITEM	Qty
1.	Nylon 6 Chips / Granules Base Polymer	2107.500 kg
2.	Glass Fiber	927.000 kg

3.	Colloid Masterbatch Relevant Colourant	46.500 kg
4.	Calcium Stearate Mould Releasing agent	9.300 kg
5.	Nylon 6 Chips / Granules Base Polymer	2107.500 kg
6.	Glass Fiber	927.000 kg
7.	Macrolex Red E2G Relevant Colourant	46.500 kg
8.	Calcium Stearate Molud Releasing Agent	9.300 kg

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.7	Case No. A-333	RALLIS INDIA LTD.	HQ F. No. 01/82/50/333/AM08/DES-VII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 0310429515 Dated 15.5.2007	RLA F. No. 03/95/40/109/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Polyetherketoneketone (P.E.K.K.) 60/40	8775.000 kg

Sl.No.	IMPORT ITEM	Qty
1.	Terephthaloyl Chloride (TCL)	4290.980 kg
2.	Isophthaloyl Chloride	2667.600 kg
3.	Methanol	38171.200 kg
4.	Diphenyl Oxide (DPO)	5923.120 kg
5.	Hexane	20401.800 kg
6.	Aluminium Chloride	20445.800 kg

Decision: With D/o C&PC OM No. 46011/70/2006-PC.II dated 26.12.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyetherketoneketone 60/40	1 kg	1. Terephthaloylchloride	0.489 kg
		2. Isophthaloyl Chloride	0.304 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.8	Case No. A-335	POLYLINK POLYMER INDIA	HQ F. No. 01/87/50/233/AM08/DES-VII	Status: Approved
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	LTD.		**
NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 0810065817 Dated 6.7.2007	RLA F. No. 08/24/40/92/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	HDPE COMPOUND Net content of packing Material as given in Tech. spec. coloumn: Polyethylene Net Content of Packing Material for above export Product: Packing is made of LDPE Lined Bag & in Aluminium Lined Polyethylene Bag of 25 Kgs. Net. 1. Net weight of LDPE Liner Bag: 0.000050MT/Bag 2. Net Requirement of Aluminum Lined Polyethylene Bag: 1No. for 25 Kgs.	722.000 MT
2.	HDPE CATALYST COMPOUND Net content of packing material as given in Tech. Spec. coloumn: Polyethylene Net Content of Packing Material for above export Product: Packing is made of LDPE Lined Bag & in Aluminium Lined Polyethylene Bag of 25 Kgs. Net. 1. Net weight of LDPE Liner Bag: 0.000050MT/Bag 2. Net Requirement of Aluminum Lined Polyethylene Bag: 1No. for 25 Kgs.	38.000 MT

Sl.No.	IMPORT ITEM	Qty
1.	HDPE Granules Polyethylene	733.552 MT
2.	Vinyl Trimethoxy Silane Additive	7.942 MT
3.	Dicumyl Peroxide Additive	0.722 MT
4.	Irganox Antioxidant	1.444 MT
5.	LDPE Granules – for Liner bag Polyethylene for Packing materials	1.530 MT
6.	Aluminium Lined Polyethylene Bags – for packing Polyethylene for Packing materials	29169.000 Number
7.	HDPE Granules Polyethylene	38.608 MT
8.	Di-n-Butyl-Tin Dilurate (DBTL) Catalyst /Additive	0.418 MT
9.	LDPE Granules – for Liner Bag Polyethylene for packing materials	0.080 MT
10.	Aluminium Lined Polyethylene Bags – for packing. Polyethylene for packing materials	1535.000 Number

Decision: With D/o C&PC OM No. 46011/63/2004-PC.II dated 11.9.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Compound (Grade PP410)	1 kg	1. HDPE Granules	1.016 kg
		2. Vinyl Trimethoxy Silane	0.011 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Irganox	0.002 kg
		5. LDPE Granules for Liner Bag	As per Packing Policy

		6. Aluminium Lined Polyethylene Bags	As per Packing Policy
HDPE Catalyst Compound (Grade PP401)	1 kg	1. HDPE Granules	1.016 kg
		2. Di-n-Butyl-Tin dilurate	0.011 kg
		3. LDPE Granules for Liner Bag	As per Packing Policy
		4. Aluminium Lined Polyethylene Bags	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.9	Case No. A-339	TERUMO PENPOL LTD.	HQ F. No. 01/87/50/236/AM08/DES-VII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 5310004185 Dated 21.6.2007	RLA F. No. 53/81/40/3/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Single Blood Bag	17300.000 No.
2	Single Blood Bag With Nip	1200.000 No.
3	Single Blood Bag With Sampling Arm & Nip	3000.000 No.
4	Single Blood Bag With Sampling Arm Nip & Holder	1000.000 No.
5	Double Blood Bag	26880.000 No.
6	Double Blood Bag With Sampling Arm	20040.000 No.
7	Double Blood Bag With Sampling Arm & Nip	1260.000 No.
8	Double Blood Bag With Sampling Arm Nip & Holder	4464.000 No.
9	Double Blood Bag With Sampling Arm, Nip, Holder & D Bag	1800.000 No.
10	Triple Blood Bag	34944.000 No.
11	Triple Blood Bag With Sampling Arm	46080.000 No.
12	Triple Blood Bag With Buffy Bag	6720.000 No.
13	Triple Blood Bag (SAGM)	8000.000 No.
14	Triple Blood Bag (SAGM) With Sampling Arm	25120.000 No.
15	Quadruple Blood Bag	2040.000 No.
16	Quadruple Blood Bag With Sampling Arm	990.000 No.
17	Quadruple Blood Bag (SAGM) With Sampling Arm	25800.000 No.
18	Quadruple Blood Bag (SAGM) With Buffy Bag	22920.000 No.

Sl.No.	IMPORT ITEM	Qty
1.	PVC Compound (Medical Grade)	27099.600 kg
2.	Stainless Steel Capillary (Cannule with Protective Cap) (Needle assembly)	257044.000 kg
3	Evident Paper-Plastic in roll or sheet (Self Adhesive)	7360.290 kg
4.	Donor Care Needle Guard (NIP)	12851.200 No.
5.	Luer Adapter – PC MN 20 With Isoprene Sheath	7336.640 No.

6.	Oxygen Absorber	59377.900 No.
7.	Samlok With LID (Hinged)	7336.640 No.
8.	Adenine	4.990 kg.
9.	Stamping Foil Tape 27 mm Width x 500 mtr. Long	25391.500 Meter
10.	Thermal Transfer Ribbon 110 mm Width x 300 mtr. Long	70798.900 Meter
11.	Plasma Cap (Rubber Cap)	123512.000 No.

Decision: With D/o C&PC OM No. 46011/8/2004-PC.II dated 30.9.2005, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blood Bags of Different Tyes	1 No.	1. PVC Compound (Medical Grade)	1.10 kg/kg content in export product
		2. Polypropylene Resin	1.05 kg/kg content in export product
		3. Relevant Evident Paper Plastic (Self Adhesive) for labels	1.05 kg/kg content in export product
		4. Relevant SS Needle Holder Assembly	Net + 3% wastage
		5. Plasma Cap (Rubber Cap)	Net + 1% wastage
		6. Donor Care Needle Guard (NIP)	Net + 1% wastage
		7. Luer Adapter	Net + 1% wastage
		8. Samlok with hinged lid	Net + 1% wastage
		9. Stamping foil Tape (27mm width)	1.01 Mtr./Mtr. content in export product
		10. Thermal transfer ribbon (110mm width) for barcoding	1.01 Mtr./Mtr. content in export product
		11. Aluminium foil Laminate Cover	1.01 kg/kg content in export product
		12. Oxygen Absorber Sachet	Net + 1% wastage
		13. Adenine	0.02 gm

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.10	Case No. A-340	TERUMO PENPOL LTD.	HQ F. No. 01/87/162/156/AM08/DES-VIII	Status: Approved
	NC No.: 26/08	Adv. Lic. No. 2318884125	RLA F. No. 53/81/40/1/AM08	

	Dated 17.10.2007	5310004125 Dated 16.4.2007		
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Single Blood Bag	10840.000 No.
2	Single Blood Bag With Nip	9400.000 No.
3	Single Blood Bag With Sampling Arm & Nip	1200.000 No.
4	Double Blood Bag	16800.000 No.
5	Double Blood Bag With Sampling Arm & Nip	4200.000 No.
6	Double Blood Bag With Sampling Arm Nip & Holder	1980.000 No.
7	Double Blood Bag With Sampling Arm, Nip, Holder & D Bag	5040.000 No.
8	Triple Blood Bag	19440.000 No.
9	Triple Blood Bag With Buffy Bag	13680.000 No.
10	Triple Blood Bag (SAGM) With Sampling Arm	19720.000 No.
11	Triple Blood Bag (SAGM) With Sampling Arm & Nip	1680.000 No.
12	Triple Blood Bag (SAGM) With Sampling Arm Nip & Holder	1400.000 No.
13	Triple Blood Bag (SAGM) With Sampling Arm, Nip, Holder & D Bag	12240.000 No.
14	Quadruple Blood Bag	5010.000 No.
15	Quadruple Blood Bag (SAGM) With Sampling Arm	12000.000 No.
16	Quadruple Blood Bag (SAGM) With Buffy Bag	22500.000 No.
17	Quadruple Blood Bag (SAGM) With Sampling Arm & Nip	5040.000 No.
18	Quadruple Blood Bag (SAGM) With Sampling Arm Nip & Holder	12600.000 No.
19	Quadruple Blood Bag (SAGM) With Sampling Arm Nip Holder & D Bag	2316.000 No.
20	Quadruple Blood Bag (SAGM) Buffy With Sampling Arm, Nip, Holder & D Bag	12006.000 No.
21	Penta Blood Bag With Nip	900.000 No.

Sl.No.	IMPORT ITEM	Qty
1.	PVC Compound (Medical Grade)	22190.800 kg
2.	Stainless Steel Capillary (Cannule with Protective Cap) (Needle assembly)	195691.000 No.
3	Evident Paper-Plastic in roll or sheet (Self Adhesive)	6009.650 Sq. Meter
4.	Plasma Cap (Rubber Cap)	44278.000 No.
5.	Donor Care Needle Guard (NIP)	70702.000 No.
6.	Luer Adapter-PC MN20 With Isoprene Sheath	48057.800 No.
7.	Oxygen absorber	48457.000 No.
8.	Samplok With LID (Hinged)	48057.800 No.
9.	Adenine	3.800 kg
10.	Stamping Foil Tape 27 mm Width x 500 mtr Long	20255.000 Meter
11.	Thermal Transfer Ribbon 110 mm Width x 300 mtr. Long	57807.100 Meter

Decision: With D/o C&PC OM No. 46011/8/2004-PC.II dated 30.9.2005, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blood Bags of Different Tyes	1 No.	1. PVC Compound (Medical Grade)	1.10 kg/kg content in export product
		2. Polypropylene Resin	1.05 kg/kg content in export product
		3. Relevant Evident Paper Plastic (Self Adhesive) for labels	1.05 kg/kg content in export product
		4. Relevant SS Needle Holder Assembly	Net + 3% wastage
		5. Plasma Cap (Rubber Cap)	Net + 1% wastage
		6. Donor Care Needle Guard (NIP)	Net + 1% wastage
		7. Luer Adapter	Net + 1% wastage
		8. Samplok with hinged lid	Net + 1% wastage
		9. Stamping foil Tape (27mm width)	1.01 Mtr./Mtr. content in export product
		10. Thermal transfer ribbon (110mm width) for barcoding	1.01 Mtr./Mtr. content in export product
		11. Aluminium foil Laminate Cover	1.01 kg/kg content in export product
		12. Oxygen Absorber Sachet	Net + 1% wastage
		13. Adenine	0.02 gm

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.11	Case No. A-341	TERUMO PENPOL LTD.	HQ F. No. 01/87/50/237/AM08/DES-VIII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 5310004197 Dated 11.07.2007	RLA F. No. 53/81/40/4/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Double Blood Bag	23964.000 No.
2	Double Blood Bag With Sampling Arm	1440.000 No.

3	Triple Blood Bag	31264.000 No.
4	Double Blood Bag With Sampling Arm & Nip	960.000 No.
5	Double Blood Bag With Sampling Arm, Nip & Holder	10008.000 No.
6	Triple Blood Bag (SAGM)	2280.000 No.
7	Triple Blood Bag (SAGM) With Sampling Arm & Nip	8400.000 No.
8	Triple Blood Bag (SAGM) With Sampling Arm Nip & Holder	3500.000 No.
9	Triple Blood Bag (SAGM) With Sampling Arm, Nip, Holder & D Bag	27280.000 No.
10	Quadruple Blood Bag (SAGM) With Buffy Bag	29700.000 No.
11	Quadruple Blood Bag (SAGM) With Sampling Arm & Nip	9660.000 No.
12	Quadruple Blood Bag (SAGM) With Sampling Arm Nip & Holder	4680.000 No.
13	Quadruple Blood Bag (SAGM) With Sampling Arm Nip Holder & D Bag	3510.000 No.
14	Quadruple Blood Bag (SAGM) Buffy With Sampling Arm, Nip, Holder & D Bag	18000.000 No.
15	Penta Blood Bag With Nip	2700.000 No

SL.No.	IMPORT ITEM	Qty
1.	PVC Compound (Medical Grade)	22098.900 kg
2.	Stainless Steel Capillary (Cannule with protective Cap) (Needle Assembly)	182666.000 No.
3	Evident Paper-Plastic in roll or sheet (Self Adhesive)	6064.630 Sq. Meter
4.	Plasma Cap (Rubber Cap)	20664.600 No.
5.	Donor Care Needle Guard (NIP)	89584.900 No.
6.	Luer Adapter-PC MN20 With Isoprene Sheath	67647.700 No.
7.	Oxygen Absorber	48386.700 No.
8.	Sampllok With LID (Hinged)	67647.700 No.
9.	Adenine	3.550 kg
10.	Stamping Foil Tape 27 mm Width x 500 mtr Long	19987.700 Meter
11.	Thermal Transfer Ribbon 110 mm Width x 300 mtr. Long	58335.900 Meter

Decision: With D/o C&PC OM No. 46011/8/2004-PC.II dated 30.9.2005, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blood Bags of Different Tyes	1 No.	1. PVC Compound (Medical Grade)	1.10 kg/kg content in export product
		2. Polypropylene Resin	1.05 kg/kg content in export product
		3. Relevant Evident Paper Plastic (Self Adhesive) for labels	1.05 kg/kg content in export product
		4. Relevant SS Needle Holder	Net + 3%

		Assembly	wastage
		5. Plasma Cap (Rubber Cap)	Net + 1%
			wastage
		6. Donor Care Needle Guard (NIP)	Net + 1%
			wastage
		7. Luer Adapter	Net + 1%
			wastage
		8. Samplok with hinged lid	Net + 1%
			wastage
		9. Stamping foil Tape (27mm width)	1.01 Mtr./Mtr. content in export product
		10. Thermal transfer ribbon (110mm width) for barcoding	1.01 Mtr./Mtr. content in export product
		11. Aluminium foil Laminate Cover	1.01 kg/kg content in export product
		12. Oxygen Absorber Sachet	Net + 1%
			wastage
		13. Adenine	0.02 gm

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

PART-C (SION CASES)

3.1.12	Case No. C-34	PROPACK INDUSTRIES	HQ F. No. 01/87/162/117/AM08/DES-VII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Fixation of New SION	"Polyethylene White Opaque/Coloured Printed Bags & Films"	

Application: Request is for fixation of new SION for export item "**Polyethylene White Opaque/Coloured Printed Bags & Films**".

Decision: With D/o C&PC OM No. 46011/65/2006-PC.II dated 25.9.2007, **new SION** for export product as per details below is **approved** for publication through Public Notice:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene White Opaque Printed Bags (containing 70% LDPE, 22% LLDPE, and 8% White Master Batch)	1 kg	1. LDPE Granules	0.735 kg
		2. LLDPE Granules	0.231 kg
		3. White Master Batch (containing 70% Titanium Dioxide and 30% LDPE)	0.084 kg

This may be notified through Public Notice.

3.1.13	Case No. C-35	E.I. DUPONT INDIA PVT LTD	HQ F. No. 01/87/162/232/AM08/DES-VII	Status: Approved
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		INDIA TV. LTD.	01/87/162/233/AM08/DES-VII 01/87/162/234/AM08/DES-VII 01/87/162/235/AM08/DES-VII	Approved
	NC No.: 26/08 Dated 17.10.2007	Fixation of New SION	“Nylon 66 (Chips) 30% Glass Filled Polyamide Resin Compound”, “Nylon 66 (Chips) 33% Glass Filled Polyamide Resin Compound”, “Nylon 66 (Chips) 43% Glass Filled Polyamide Resin Compound”, and “Nylon 66 (Chips) 50% Glass Filled Polyamide Resin Compound”	

Application: Request is for fixation of new SION for export items “Nylon 66 (Chips) 30% Glass Filled Polyamide Resin Compound”, “Nylon 66 (Chips) 33% Glass Filled Polyamide Resin Compound”, “Nylon 66 (Chips) 43% Glass Filled Polyamide Resin Compound”, and “Nylon 66 (Chips) 50% Glass Filled Polyamide Resin Compound”.

Decision: With D/o C&PC OM No. 46011/53/2006-PC.II dated 16.10.2007, **new SIONs** for export products as per details below are **approved** for publication through Public Notice:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.7099 kg
		2. Glass Fiber/Chopped Strands	0.3060 kg
		3. Heat Stabilizer	0.0041 kg
50% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.5057 kg
		2. Glass Fiber/Chopped Strands	0.5100 kg
		3. Heat Stabilizer	0.0043 kg
43% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.5810 kg
		2. Glass Fiber/Chopped Strands	0.4390 kg
33% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.6824 kg
		2. Glass Fiber/Chopped Strands	0.3366 kg
		3. Heat Stabilizer	0.0010 kg

This may be notified through Public Notice.

PART-M (REPRESENTATIONS)

3.1.14	Case No. M-240	SWASTIK POLYMERS	HQ F. No. 01/87/50/843/AM07/DES-VII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 0510196350 Dated 18.12.2006	RLA F. No. 05/24/41/779/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	PVC Compound: Shoe Sole Grade, Grade No. RT -122	10.000 MT
2.	PVC Compound (Nitrile Rubber Blend)-Shoe Sole, Grade: Grade No. RT-123	8.000 MT

Sl.No.	IMPORT ITEM	Qty
1.	PVC Resin K Value 66-67	8.520 MT
2.	Di Octyl Phthalate (DOP) PVC Grade	4.720 MT
3.	Stabilizer: Hansa Dis-T4: PVC Grade	0.316 MT
4.	Calcium Carbonate: Industrial Grade	1.500 MT
5.	Carbon Black: Industrial Grade	0.162 MT
6.	Synthetic Rubber (NBR): PVC Grade	1.600 MT

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 28.7.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Shoe Sole Grade, RT 122)	1 kg	1. PVC Resin	0.5012 kg
		2. Di-Octyl Phthalate	0.2005 kg
		3. Chlorinated Paraffin	0.1303 kg
		4. Calcium Carbonate	0.1504 kg
		5. Stabilizer	0.0180 kg
		6. Carbon Black	0.0090 kg
PVC Compound Nitrile Rubber Blend (containing 20 +/- 1% NBR, Shoe Sole Grade, RT 123)	1 kg	1. PVC Resin	0.4415 kg
		2. Di-Octyl Phthalate	0.3411 kg
		3. Synthetic Rubber (NBR)	0.2007 kg
		4. Stabilizer	0.0170 kg
		5. Carbon Black	0.0090 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.15	Case No. M-242	FLUOROTHERM POLYMER INDIA P. LTD.	HQ F. No. 01/87/50/738/AM07/DES-VIII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 0310408358 Dated 16.11.2006	RLA F. No. 03/94/40/811/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	PTFE Tubing / Coils (Various Sizes)	3000.000 kg

Sl.No.	IMPORT ITEM	Qty
1.	PTFE Powder	3300.000 kg
2.	ISO Paraffin	600.000 kg

Decision: With D/o C&PC OM No. 46011/133/2006-PC.II dated 24.9.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PTFE Paste Extruded Tubings	1 kg	1. PTFE Fine Coagulated Powder	1.10 kg
		2. Isoparaffin	0.20 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.16	Case No. M-243	BHANU COSMETICS PACKAGING PVT. LTD.	HQ F. No. 01/87/50/621/AM07/DES-VIII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 0310403564 Dated 11.10.2006	RLA F. No. 03/94/40/767/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Articles Made out of Surlyn Resin	7000.000 kg

Sl.No.	IMPORT ITEM	Qty
1.	Surlyn Resin	7750.000 kg

Decision: With D/o C&PC OM No. 46011/10/2007-PC.II dated 11.9.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Caps made out of Surlyn Resin	1 kg	Surlyn Resin	1.10 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.17	Case No. M-244	CORONET PRODUCTS PVT. LTD.	HQ F. No. 01/87/50/555/AM06/DES-VIII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 3410014135 Dated 18.08.2005	RLA F. No. 34/24/40/101/AM06	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Household Brushes (Broom)	32500.000 No.
2.	Household Brushes (Banister Brush)	40000.000 No.

Sl.No.	IMPORT ITEM	Qty
1.	Relevant PBT Monofilament Bristles	1324.100 kg
2	Relevant PE Monofilament Bristles	2913.250 kg
3	Relevant Polymer Polypropylene Granules	4411.230 kg
4	Relevant Polymer Thermoplastic Elastomer (TPE)	6241.140 kg
5	Relevant Colour Masterbatch	102.641 kg
6	Relevant Galvanised Wire	411.222 kg

Decision: With D/o C&PC OM No. 46011/168/2005-PC.II dated 15.12.2005, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Household Brushes	1 kg	1. Relevant PET/PBT Monofilament	1.05 kg/kg content in export product

			product
		2. Relevant Thermoplastic Elastomer	1.04 kg/kg of TPE content in export product
		3. Colour Master Batch	0.01 kg/kg of TPA content in export product
		4. Polypropylene	1.04 kg/kg of PP content in export product
		5. Colour Master Batch	0.01 kg/kg of PP content in export product
		6. Relevant Galvanized Wire	1.01 kg/kg content in export product

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.18	Case No. M-247	IRPLAST ADHESIVES INDIA LTD.	HQ F. No. 01/82/50/1369/AM06/DES-VIII	Status: Approved
	NC No.: 26/08 Dated 17.10.2007	Adv. Lic. No. 0510176361 Dated 14.2.2006	RLA F. No. 05/24/40/895/AM06	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Masking Tapes (380562.82)Sq.Mtr.	30100.000 kg

Sl.No.	IMPORT ITEM	Qty
1.	Styrene Isoprene Block Copolymer (Quintac. Vector Kraton)	4555.340 kg
2	Hydrocarbon Resin (Quintone Escorez.DRT.Hikotach, Permalyn SU-90SU-120T-1080/95	5514.320 kg
3.	White Paste	598.000 kg
4.	Crepe Paper (GSM 55+/-4%)	21050.800 kg

Decision: With D/o C&PC OM No. 46011/89/2005-PC.II dated 20.9.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Masking Tape (Containing 65% +/- 2% Crepe Paper and 35% +/- 2% Hot Melt Adhesive)	1 kg	1. Styrene Isoprene Block Copolymer	0.1513 kg
		2. Hydrocarbon Resin	0.1832 kg
		3. White Paste	0.0199 kg
		4. Crepe Paper	0.6993 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

7	Case No.: 6/35/80-ALC2/2006	Party Name:JAYASHREE POLYMERS PVT.LTD,	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status: Approved	
	HQ File :01/80/050/00752/AM07/	RLA File :31/24/040/00199/AM07/	Lic.No/Date:3110026824 11.10.2006	Defer Date:	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- MOULDED GOODS OF SYNTHETIC RUBBER NITRILE MOULDED GOODS OF SYNTHETIC RUBBER NITRILE	38500.000	K.G	6985976.00	149273.00 US\$
			Total	6,985,976.00	149,273.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Relevant Synthetic Rubber / Nitrile Relevant Synthetic Rubber / Nitrile	17710.000	K.G	2072070.00	44275.00 US\$
2	Carbon Black / Precipitated Silica Carbon Black / Precipitated Silica	15785.000	K.G	1108130.00	23678.00 US\$
3	Zinc Oxide Zinc Oxide	731.500	K.G	171288.00	3660.00 US\$
4	Rubber Chemicals (Accelerator, Antioxidant, Retarders, Peptiser) Rubber Chemicals (Accelerator, Antioxidant, Retarders, Peptiser)	885.500	K.G	290254.00	6202.00 US\$
5	Miscellaneous Chemical (Microcrystalline Wax, Paraffin Wax, Plasticiser, Softners, Pigments, Stearic, Acid, Sulphur, Coupling Agent, Activated, Tackifiers)	3388.000	K.G	1902701.00	40656.00 US\$
			Total	5,544,443.00	118,471.00

Decision: With DIPP dated 17.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Moulded Goods of Nitrile Rubber containing min. 43.7% Nitrile Rubber	38500 kg	1. Relevant Synthetic Rubber / Nitrile	17710 kg
		2. Carbon Black	15785 kg
		3. Zinc Oxide	731.5 kg
		4. Rubber Chemicals (Accelerator, Antioxidant, Retarders, Peptiser)	885.5 kg (subject to Value Cap of 7% of FOB Value)

5. Miscellaneous Chemical
(Microcrystalline Wax, Paraffin
Wax, Plasticiser, Softners,
Pigments, Stearic, Acid,
Sulphur, Coupling Agent,
Activatored, Tackifiers)

5588 kg
(subject
Value Cap
of 5% of
FOB Value)

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

10	Case No.:19/35/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved	
	HQ File :01/80/050/00817/AM07/	RLA File :03/94/040/00743/AM07/	Lic.No/Date:0310405374 24.10.2006	Defer Date:	
Application: Request is for adhoc norms for following:					
SL.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (CLASS-1000)	4725.000	Sq. meter	6378750.00	141750.00 US\$
			Total	6,378,750.00	141,750.00
SL.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER YARN (1000 DENIER)	18.453	M.T	2306562.50	51256.94 US\$
2	PVC RESIN	15.514	M.T	1008416.50	22409.26 US\$
3	PHOSPHATE PLASTICIZER	4.867	M.T	389376.00	8652.80 US\$
4	DOP	6.023	M.T	301150.00	6692.22 US\$
			Total	4,005,505.00	89,011.22
Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 15.10.2007, following adhoc norms are approved :					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting for Mine Applications (Belt Class 1000)	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500D)/Spun Polyester Yarn	1.05 kg/kg content in export product		
		2. Raw material for one kg of PVC Compound content in export product:			
		i) PVC Resin	0.432 kg		
		ii) Phosphate Plasticizer	0.223 kg		
		iii) Phthalate Plasticizer	0.091 kg		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

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Case No.:29/33/00-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:29/33-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/80/050/00818/AM07/	RLA File :03/94/040/00797/AM07/	Lic.No/Date:0310405399 26.10.2006	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (TYPE-3500, 3PLY, 1 X 1 MM COVER THK.)	10115.300	Sq. meter	10800000.00	240000.00 US\$
			Total	10,800,000.00	240,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER YARN. (1000 DENIER)	23.164	M.T	2967950.00	65954.44 US\$
2	PVC RESIN	26.563	M.T	1812908.50	40286.86 US\$
3	PHOSPHATE PLASTICIZER	14.424	M.T	1211648.00	26925.51 US\$
4	DOP	5.928	M.T	311195.00	6915.44 US\$
			Total	6,303,701.50	140,082.25
Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 15.10.2007, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting for Mine Applications (Belt Type 3500)		1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500D)/Spun Polyester Yarn		1.05 kg/kg content in export product
			2. Raw material for one kg of PVC Compound content in export product:		
			i) PVC Resin		0.432 kg
			ii) Phosphate Plasticizers		0.223 kg
			iii) Phthalate Plasticizers		0.091 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

12	Case No.:37/35/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:26/87-ALC1/2007 17.10.2007		Status:Approved	
	HQ File :01/80/050/00847/AM07/	RLA File :03/94/040/00816/AM07/	Lic.No/Date:0310406414 03.11.2006		Defer Date:	
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
	1	61/0- PVC SOLID WOVEN FIRE RESISTANT CONVEYOR BELT (TYPE-8000, 4PLY 1 X 1 MM COVER)	721.500	Sq. meter	1562652.00	34344.00 US\$

				Total	1,562,652.00	34,344.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	POLYESTER YARN (1000 DENIER)	4.319	M.T	561457.00	12339.71 US\$	
2	PVC RESIN	2.977	M.T	193472.50	4252.14 US\$	
3	PHOSPHATE PLASTICIZER	1.618	M.T	129456.00	2845.19 US\$	
4	PTHALATE PLASTICIZER	0.698	M.T	55824.00	1226.90 US\$	
			Total	940,209.50	20,663.94	

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 15.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting for Mine Applications (Belt Type 8000)	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500D)/Spun Polyester Yarn	1.05 kg/kg content in export product
		2. Raw material for one kg of PVC Compound content in export product: i) PVC Resin ii) Phosphate Plasticizers iii) Phthalate Plasticizers	 0.432 kg 0.223 kg 0.091 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:53/32/82-ALC1/2006	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/82/050/01253/AM07/	RLA File :02/24/040/00220/AM07/	Lic.No/Date:0210095058 06.11.2006	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- LACQUERS AND VARNISHES (VINYL BASED) VINLYL ALKYD WHITE	8000.000	Gram	1030400.00	22400.00 US\$
2	62/0- LACQUERS AND VARNISHES (VINYL BASED) VINYL PROMOTIONAL LACQUER	6000.000	K.G	676200.00	14700.00 US\$
3	62/0- LACQUERS AND VARNISHES(VINYL BASED) VINYL SIZE	12000.000	K.G	1324800.00	28800.00 US\$
4	62/0- LACQUERS AND VARNISHES(VINYL BASED) VINYL INTERNAL GOLD	10000.000	K.G	1081000.00	23500.00 US\$
5	62/0- LACQUERS AND VARNISHES(VINYL BASED) VINYL TOP COAT VARNISH	12000.000	K.G	1352400.00	29400.00 US\$
6	62/0- LACQUERS AND VARNISHES(BASED ON POLYESTER) POLYESTER WHITE COAT	10000.000	K.G	2116000.00	46000.00 US\$

7	62/0- LACQUERS AND VARHISHES(BASED ON POLYESTER) POLYESTER OVERPRINT VARNISH	15000.000	K.G	31744000.00	69000.00 US\$
8	62/0- LACQUERS AND VARNISHES(BASED ON OTHERS) EPOXY ESTER VARNISH	5000.000	K.G	575000.00	12500.00 US\$
9	62/0- LACQUERS AND VARNISHES(BASED ON OTHERS) EPOXY SILVER SIZE/EPOXY SILVER BASE COAT	3000.000	K.G	358800.00	7800.00 US\$
10	62/0- LACQUERS AND VARNISHES(BASED ON OTHERS) EPOXY INTERNAL BASE COAT	4000.000	K.G	460000.00	10000.00 US\$
			Total	40,718,600.00	264,100.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	VINYL RESIN POWDER	10180.000	K.G	1919948.00	41738.00 US\$
2	TITANIUM DI OXIDE (PIGMENTS) POWDER	5400.000	K.G	546480.00	11880.00 US\$
3	POLYESTER RESIN RESIN	13210.000	K.G	2977534.00	64729.00 US\$
4	BUTYLATED BENZOGUANAMINE FORMALDEHIED RESIN LIQUID	1000.000	K.G	184000.00	4000.00 US\$
5	MICRONISED PTEE/PE WAX WAX POWDER	200.000	K.G	78292.00	1702.00 US\$
6	BLOCKED POLY ISOCYNATE ISOCYNATE	1500.000	K.G	427800.00	9300.00 US\$
7	EPOXY RESIN RESIN	3610.000	K.G	464968.00	10108.00 US\$
			Total	6,599,022.00	143,457.00

Decision: With DIPP dated 17.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1) Vinyl Alkyd White (pigment content 30 +/- 1%, and solid resin content 23.7 +/- 1%);	8000 gram	1) Vinyl Resin Powder	10180 kg
2) Vinyl Promotional Lacquer White (pigment content nil, and solid resin content 24 +/- 1%);	6000 kg	2) Titanium Di Oxide (Pigments) Powder	5400 kg
3) Vinyl Size (pigment content nil, solid resin content 24.8 +/- 1%);	12000 kg	3) Polyester Resin (Solid content 55 +/- 1%)	13210 kg
4) Vinyl Internal Gold (pigment content nil, and solid resin content min. 24.8 +/- 1%);	10000 kg	4) Butaylated Benzoguanamine Formaldehyde Resin (Solid content 72 +/- 1%)	1000 kg
		5) Micronised PTEE/PE Wax Wax Powder	200 kg

24.8 +/- 1%);		wax powder	200 kg
5) Vinyl Top Coat Varnish (pigment content nil, and solid resin content min. 24 +/- 1%);	12000 kg	6) Blocked Poly Isocynate Isocynate	1500 kg
6) Polyester White Coat (pigment content 30 +/- 1%, and solid resin content 29.2 +/- 1%);	10000 kg	7) Epoxy Resin Resin	3610 kg
7) Polyester Overprint Varnish (pigment content nil, and solid resin content 38 +/- 1%);	15000 kg		
8) Epoxy Ester Varnish (pigment content nil, and solid resin content min. 33 +/- 1%);	5000 kg		
9) Epoxy Silver Size (pigment content nil, and solid resin content 28 +/- 1%);	3000 kg		
10) Epoxy Internal Base Coat (pigment content nil, and solid resin content min. 28 +/- 1%);	4000 kg		

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:6/3/87-ALC1/2007		Party Name:SANIDAD PLASTIC PRODUCTS PVT LTD	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved	
HQ File :01/87/050/00797/AM07/		RLA File :05/24/040/00704/AM07/	Lic.No/Date:0510195619 05.12.2006	Defer Date:	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- THERMOCOL CUPS EPS	24950.000	Thousand in nos	8732500.00	187796.00 US\$
			Total	8,732,500.00	187,796.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polystyrene Beads EPS D 833B Cup Grade Expandable	43912.000	K.G	3619000.00	77828.00 US\$
			Total	3,619,000.00	77,828.00

Decision: With D/o C&PC OM No. 46011/70/2007-PC.II dated 08.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
THERMOCOL CUPS EPS	1 kg	Expandable Polystyrene Beads	1.07 kg/kg content in export product

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:22/41/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
HQ File :01/80/050/01027/AM07/	RLA File :03/94/040/00949/AM07/	Lic.No/Date:0310411284 07.12.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING (TYPE-6000/6500 4PLY 1.5 X 1.5 MM THK)	2602.000	Sq. meter	5035680.00	111904.00 US\$
			Total	5,035,680.00	111,904.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER YARN (1000 DENIER)	11.257	M.T	1463397.00	32519.93 US\$
2	PVC RESIN	10.012	M.T	550665.50	12237.01 US\$
3	PHOSPHATE PLASTICIZER	5.430	M.T	434376.00	9652.80 US\$
4	PTHALATE PLASTICIZER	2.151	M.T	172056.00	3823.47 US\$
5	FASTNERS WITH PIN (MATO U37A/U38)	100.000	Number	91345.68	2029.90 US\$
			Total	2,711,840.18	60,263.11

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 15.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting for Mine Applications (Belt Type 6000/6500)	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500D)/Spun Polyester Yarn	1.05 kg/kg content in export product
		2. Raw material for one kg of PVC Compound content in export product: i) PVC Resin ii) Phosphate Plasticizer iii) Phthalate Plasticizer	 0.432 kg 0.223 kg 0.091 kg

3. Relevant Bill Fasteners

Net to Net

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:31/43/87-ALC1/2006	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
HQ File :01/87/050/00850/AM07/	RLA File :08/24/040/00276/AM07/	Lic.No/Date:0810061928 22.12.2006	Defer Date:
Application: Request is for adhoc norms for following:			
Sl. No.	EXPORT ITEM	Qty	
1	XLPE COMPOUNDS POLYETHYLENE	190 MT	
2	XLPE CATALYST COMPOUND POLYETHYLENE	10 MT	
Sl. No.	IMPORT ITEM	Qty	
1	LLDPE GRANULES POLYETHYLENE	193.040 MT	
2	VINYL THIRIMETHOXY SILANE ADDITIVE	2.090 MT	
3	DICUMYL PEROXIDE ADDITIVE	0.190 MT	
4	IRGANOX ANTIOXIDANT	0.380 MT	
5	LLDPE GRANULES POLYETHYLENE	10.160 MT	
6	DI-N-BUTYL-TIN DLURATE (DBTL) CATALYST	0.110 MT	
Decision: With D/o C&PC OM No. 46011/63/2004-PC.II dated 15.01.2007, following adhoc norms are approved:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LDPE Granules	1.016 kg
		2. Vinyl Trimethoxy Silane	0.011 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Irganox	0.002 kg
		5. Packing Material	As per Packing Policy
XLPE Catalyst Compound	1 kg	1. LDPE Granules	1.016 kg
		2. Di-n-Butyl-Tin Dilurate (DBTL)	0.011 kg
		3. Packing Material	As per Packing Policy
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

20	Case No.:41/44/82-ALC1/2006	Party Name:BRITACEL SILICONES LTD.	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
	HQ File :01/82/050/01489/AM07/	RLA File :03/94/040/00939/AM07/	Lic.No/Date:0310413346 22.12.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Silicone fluid Silone M1000 Imethyl Polysibxane Solid Content 97+/-1%	32000.000 kg

Sl.No.	IMPORT ITEM	Qty
1.	MC Fluid 1000 CSTS (Wacker Silicone fluid AK 1000 CSTS)- Solid content 100%	28800.000 kgs
2.	Texson 69 (Quaternary Modified organosiloxane) 39100090 Solid content 90%	2560.000 kgs
3.	Metroark 123A Catalyst 38099190 Solid content 100%	384.000 kgs
4.	Metroark 26 Catalyst 38099190 Solid content 100%	256.000 kgs
5.	HM HDPE	1680.000 kgs

Decision: With D/o C&PC OM No. 46011/168/2004-PC.II dated 19.03.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Dimethyl Polysiloxane (Silone M 1000)	1 kg	1. MC Fluid 1000 CSTS (Walker Silicone Fluid)	0.900 kg
		2. Texson 69 (Quaternary Modified Organosiloxane)	0.080 kg
		3. Metroark 123A Catalyst	0.012 kg
		4. Metroark 26 Catalyst	0.008 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

21	Case No.:2/48/87-ALC1/2006	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
	HQ File :01/87/050/00853/AM07/	RLA File :34/24/041/00041/AM05/	Lic.No/Date:3410017722 27.12.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	NYLON 66 (CHIPS) 30% GLASS FILLED POLYAMIDE RESIN COMPOUND	2.500 MT
2	NYLON 66 (CHIPS) 50% GLASS FILLED POLYAMIDE RESIN COMPOUND	11.500 MT

Sl. No.	IMPORT ITEM	Qty
1	POLYAMIDE RESIN (ZYTEL)	1.77480 MT
	POLYAMIDE RESIN (ZYTEL)	5.81429 MT
2	GLASS FIBRE/CHOPPED STRAND	0.76500 MT
	GLASS FIBRE/CHOPPED STRAND	0.58650 MT
3	ADDITIVES	0.01020 MT
	ADDITIVES	0.04876 MT

Decision: With D/o C&PC OM No. 46011/53/2006-PC.II dated 16.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.7099 kg
		2. Glass Fiber/Chopped Strands	0.3060 kg
		3. Heat Stabilizer	0.0041 kg
50% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.5057 kg
		2. Glass Fiber/Chopped Strands	0.5100 kg
		3. Heat Stabilizer	0.0043 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

22	Case No.:15/47/81-ALC2/2006	Party Name:SWASTIK POLYMERS	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
	HQ File :01/81/050/00799/AM07/	RLA File :05/24/040/00838/AM07/	Lic.No/Date:0510197806 15.01.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PVC COMPOUND-SHOE SOLE GRADE GRADE NO. RT-80 E	48.000	M.T	2830200.00	63600.00 US\$
2	61/0- TPR (THERMOPLASTIC RUBBER) COMPOUND-SHOE SOLE GRADE GRADE NO. TPR-05 E-BLACK	100.000	M.T	8521750.00	191500.00 US\$
3	61/0- PVC COMPOUND-SHOE SOLE GRADE GRADE NO. RT-127 (BLACK)	186.000	M.T	9601320.00	215760.00 US\$
4	61/0- PVC COMPOUND SHOE SOLE GRADE GRADE NO. RT-128	16.000	M.T	890000.00	20000.00 US\$
			Total	21,843,270.00	490,860.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN K.VALUE 66-67	150.000	M.T	5473500.00	123000.00 US\$
2	DI OCTYL PHATHALATE (D.O.P.) PVC GRADE	80.600	M.T	5738720.00	128960.00 US\$
3	STABLIZER HANSA DIS T-4 PVC GRADE	1.330	M.T	100614.50	2261.00 US\$
4	CALCIUM CARBONATE INDUSTRIAL GRADE	18.390	M.T	139120.00	3126.30 US\$

5	CARBON BLACK R-3 INDUSTRIAL GRADE	2.180	M.T	116412.00	2616.00 US\$
6	SBS (STYRENE BUTADIENE STYRENE)-STYRENE BUTADIENE BLOCK CO-POLYMER INDUSTRIAL GRADE	70.000	M.T	5607000.00	126000.00 US\$
7	G.P.P.S (GENERAL PURPOSE POLYSTYRENE) INDUSTRIAL GRADE	25.000	M.T	1557500.00	35000.00 US\$
8	STABLIZER HANSA DIS TR INDUSTRIAL GRADE	0.900	M.T	68085.00	1530.00 US\$
			Total	18,800,951.50	422,493.30

Decision: With D/o C&PC OM No. 46011/17/2007-PC.II dated 08.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound – Shoe Sole Grade (Grade No. RT-80 E)	1 MT	1. PVC Resin	0.600 MT
		2. Di Octyl Phthalate	0.400 MT
		3. Stabilizer	0.005 MT
Thermoplastic Rubber Compound – Shoe Sole Grade (Grade No. TPR-05)	1 MT	1. Carbon Black	0.0125 MT
		2. Styrene Butadiene Styrene (SBS)/Styrene Butadiene Block Copolymer	0.7000 MT
		3. General Purpose Polystyrene (GPPS)	0.2500 MT
		4. Stabilizer	0.0090 MT
PVC Compound – Shoe Sole Grade (Grade No. RT-127)	1 MT	1. PVC Resin	0.600 MT
		2. Di Octyl Phthalate	0.300 MT
		3. Stabilizer	0.005 MT
		4. Calcium Carbonate	0.095 MT
		5. Carbon Black	0.005 MT
PVC Compound – Shoe Sole Grade (Grade No. RT-128)	1 MT	1. PVC Resin	0.600 MT
		2. Di Octyl Phthalate	0.350 MT
		3. Stabilizer	0.010 MT
		4. Calcium Carbonate	0.045 MT

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:12/6/87-ALC1/2007	Party Name:IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/00001/AM08/	RLA File :03/94/040/01178/AM07/	Lic.No/Date:0310416868 23.01.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)

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1	62/0- SYNTHETIC RUBBER NITRILE RUBBER (NBR) AND PVC BASED RUBBER COMPOUNDED SHEETS. CONTAINING (NBR OFF GRADE MIN. 37.36 % AND NBR MIN. 11.20 %)	106000.000	K.G	7360000.00	160000.00 US\$
			Total	7,360,000.00	160,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ACRYLONITRILE BUTADIENE RUBBER (NBR) OFF GRADE.	40000.000	K.G	2944000.00	64000.00 US\$
2	ACRYLO NITRILE BUTADIENE RUBBER (NBR).	12000.000	K.G	1104000.00	24000.00 US\$
3	DIOCTYL PHTHALATE (DOP)	15000.000	K.G	1104000.00	24000.00 US\$
			Total	5,152,000.00	112,000.00

Decision: With D/o C&PC OM No. 46011/14/2005-PC.II dated 31.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC-Nitrile Based Rubber Blend in Sheet Form (containing NBR OFF Grade min 37.36%, NBR min 11.20%, and DOP 13.7%)	1 kg	1. Acrylonirile Butadiene Rubber (NBR) Off Grade	0.3773 kg
		2. Acrylonirile Butadiene Rubber (NBR)	0.1132 kg
		3. Dioctyl Phthalate (DOP)	0.1415 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:9/49/87-ALC1/2006	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/00968/AM07/	RLA File :03/94/040/01177/AM07/	Lic.No/Date:0310417013 23.01.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLE MADE OF GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND	11500.000	K.G	5750000.00	127777.78 US\$
			Total	5,750,000.00	127,777.78
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND	20010.000	K.G	3141570.00	69812.67 US\$
			Total	3,141,570.00	69,812.67
Decision: With D/o C&PC OM No. 46011/33/2007-PC.II dated 05.10.2007, following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Articles made of Glass Reinforced Modified Polyphenyleneoxide (PPO/PPE) Compound		1 kg	Glass Reinforced Modified Poly Phenylene Oxide (PPO/PPE) Compound		1.58 kg

(PTO/PPE) Compound
(Port/Noryl Heads/Sealing
Plates/Perm Ports/Thrust
Cone/Master Adapter/FC
Ports/Insert Rings/End
Plug/Spacer)

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:18/49/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
HQ File :01/80/050/01309/AM07/	RLA File :03/94/040/01232/AM07/	Lic.No/Date:0310418835 08.02.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (TYPE 6000/6500 4 PLY 1.5MM X 1.5 MM THK.)	20609.400	Sq. meter	42300000.00	940000.00 US\$
2	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (TYPE – 8000 4 PLY 1.5 MM X 1.5 MM THK.)	6689.630	Sq. meter	17325000.00	385000.00 US\$
3	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (TYPE – 10000 4 PLY 1.5 MM X 1.5 MM THK.)	11757.800	Sq. meter	36090000.00	802000.00 US\$
			Total	95,715,000.00	2,127,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER YARN. (1000 DENIER)	211.986	M.T	27558206.00	612404.58 US\$
2	PVC RESIN	168.498	M.T	10109880.00	224664.00 US\$
3	PHOSPHATE PLASTICIZER	91.417	M.T	9598816.50	213307.04 US\$
4	PTHALATE PLASTICIZER	36.581	M.T	3841026.00	85356.14 US\$
5	FASTNERS WITH PINS (MATO U37A/U38)	1280.000	M.T	1158345.45	25741.01 US\$
			Total	52,266,273.95	1,161,472.77

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 15.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting for Mine Applications (Belt Type 6000/6500/8000/10000)	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500D)/Spun Polyester Yarn	1.05 kg/kg content in export product
		2. Raw material for one kg of PVC Compound content in	

export product:	
i) PVC Resin	0.432 kg
ii) Phosphate Plasticizers	0.223 kg
iii) Phthalate Plasticizers	0.091 kg
3. Relevant Belt Fasteners	Net to Net

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

35	Case No.:2/5/87-ALC1/2007	Party Name:PLASTICIZER & POLYMER PRODUCTS	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved	
	HQ File :01/87/050/01030/AM07/	RLA File :03/95/040/00893/AM07/	Lic.No/Date:0310419948 19.02.2007	Defer Date:	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PURE ACRYLIC (JBS-161, ACRLIC POLYMER IN PRIMARY FORMS)	17600.000	K.G	801256.00	17048.00 US\$
			Total	801,256.00	17,048.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BUTYL ACRYLATE (MONOMER)	3890.000	K.G	310811.00	6613.00 US\$
2	METHYL METHACRYLATE (MONOMER)	4822.000	K.G	441936.30	9402.90 US\$
			Total	752,747.30	16,015.90
Decision: With D/o C&PC OM No. 46011/35/2006-PC.II dated 28.8.2006, following adhoc norms are approved :					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
Acrylic Emulsion (JBS-161) (Solid content 50 +/- 1%)	1 kg	1. Butyl Acrylate	0.221 kg		
		2. Methyl Metha Acrylate	0.274 kg		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

Case No.:3/5/87-ALC1/2007	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/01040/AM07/	RLA File :03/95/040/01082/AM07/	Lic.No/Date:0310420295 21.02.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYETHYLENE WHITE OPAQUE PRINTED BAGS (NET WT OF LDPE 10920 KGS LLDPE 3432 KGS & WHITE MASTERBATCH 1248 KGS)	15600.000	K.G	1545600.00	33600.00 US\$
			Total	1,545,600.00	33,600.00

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Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LDPE GRANULES	11466.000	K.G	1002128.40	21785.40 US\$
2	LLDPE GRANULES	3603.600	K.G	298378.08	6486.48 US\$
3	WHITE MASTERBATCH	1310.400	K.G	138640.32	3013.92 US\$
			Total	1,439,146.80	31,285.80

Decision: With D/o C&PC OM No. 46011/65/2006-PC.II dated 25.9.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene White Opaque Printed Bags (containing 70% LDPE, 22% LLDPE, and 8% White Master Batch)	1 kg	1. LDPE Granules	0.735 kg
		2. LLDPE Granules	0.231 kg
		3. White Master Batch (containing 70% Titanium Dioxide and 30% LDPE)	0.084 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.: 4/5/87-ALC1/2007	Party Name:POLMANN INDIA LTD.	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status: Approved
HQ File :01/87/050/01041/AM07/	RLA File :03/95/040/01370/AM07/	Lic.No/Date:0310420332 21.02.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Additive Masterbatch (Modified LLDPE compound) Total Qty. 20MT PPA-MB-10	20000.000	K.G	4828700.00	109000.00 US\$
			Total	4,828,700.00	109,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Viton freeflow	2060.000	K.G	1925435.00	43075.00 US\$
2	Linear low density polyethylene (LLDPE)	18540.000	K.G	1160233.00	25956.00 US\$
			Total	3,085,668.00	69,031.00

Decision: With D/o C&PC OM No. 46011/72/2007-PC.II dated 05.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Additive Master Batch (Modified LLDPE Compound containing 90% LLDPE, and 10% Viton Fluoroelastomer)	1 kg	1. LLDPE Granules	0.909 kg
		2. Relevant Viton Fluoroelastomer	0.101 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:16/2/87-ALC1/2007	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/01050/AM07/	RLA File :07/24/040/00728/AM07/	Lic.No/Date:0710050248 22.02.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FLEXIBLE PLASTIC TANKS AND 1LOOP/4LOOP/FIBC BAGS – 2137 PCS.	79475.000	K.G	19932868.00	438085.00 US\$
			Total	19,932,868.00	438,085.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LIQUID LINER FILM (QUANTITY INCLUSIVE OF 8% WASTAGE)	55500.000	K.G	7445802.00	163644.00 US\$
2	PP LAMINATED FABRIC (QUANTITY INCLUSIVE OF 5% WASTAGE)	29910.000	K.G	1495130.00	32860.00 US\$
3	PP FLANGES/GLANDS	2137.000	Number	193921.00	4262.00 US\$
4	2" OR 3" PP VALVES	2137.000	Number	1165301.00	25611.00 US\$
5	BOLT CLAMP/JUBILEE CLIP	2137.000	Number	255846.00	5623.00 US\$
6	PVC-EPD_FDA HOSE & PVC ELBOW	2137.000	Number	5372913.00	118086.00 US\$
			Total	15,928,913.00	350,086.00
Decision: With D/o C&PC OM No. 46011/182/2005-PC.II dated 10.10.2007, following adhoc norms are approved:					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
FLEXIBLE PLASTIC TANKS	1 kg	1. Relevant Three Layered Co-extruded Plastic Film (Liquid Liner)	1.05 kg/kg on net content in export product		
		2. Relevant Laminated/Coated PP Woven Fabric	1.05 kg/kg on net content in export product		
		3. PP Flanges/Blends	net to net		
		4. Relevant Valves	net to net		
		5. Bolt Clamps/Jubilee Clips	net to net		
		6. Relevant Hose/Elbow	net to net		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

40	Case No.:3/6/87-ALC1/2007	Party Name:THRIARR POLYMERS PVT. LTD.	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
	HQ File :01/87/050/01049/AM07/	RLA File :03/95/040/00834/AM07/	Lic.No/Date:0310420532 22.02.2007	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Thermoset Moulded Components - Plastic Articles made of thermosetting Moulding Compound YW4 fuse handle assemblies (3465 kgs. Exempt material) For Thermosetting switchgear purpose	10500.000	Number	1932420.00	22470.00 Pound Sterling
2	63/0- Thermoset Moulded Components - Plastic Articles made of thermosetting moulding compound YW6 fuse handle assemblies (9765 kgs. Exempt Material) For Thermosetting switchgear purpose	31500.000	Number	5797260.00	67410.00 Pound Sterling
			Total	7,729,680.00	89,880.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Relevant Bulk Moulding Compound (BMC) 44-10 EMM/SCH/WHITE (Polyester based) Fibre glass based	3465.000	K.G	350658.00	7623.00 US\$
2	Relevant Bulk Moulding Compound (BMC) 44-10 EMM/SCH/White (Polyester Based) Fibre glass based	9765.000	K.G	988218.00	21483.00 US\$
			Total	1,338,876.00	29,106.00

Decision: With D/o C&PC OM No. 46011/73/2007-PC.II dated 31.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoset Moulded Components made from BMC – YW4 fuse handle assemblies (Net content of BMC 3150 kg)	10,500 Nos.	Relevant Bulk Moulding Compound (BMC)	3465 kg
Thermoset Moulded Components made from BMC – YW6 fuse handle assemblies (Net content of BMC 8820 kg)	31,500 Nos.	Relevant Bulk Moulding Compound (BMC)	9702 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:5/5/87-ALC1/2007	Party Name:ASMACO INDUSTRIES LTD	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
HQ File :01/87/050/01047/AM07/	RLA File :03/94/040/00972/AM07/	Lic.No/Date:0310420488 22.02.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- STRETCH FILM (L.L.D.P.E FLEXIBLE FILM) NET WEIGHT OF THE RESULTANT PRODUCT – 42924 KGS 20201011	42924.000	K.G	3861000.00	85800.00 US\$

41	39201011				
				Total	3,861,000.00 85,800.00
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.) CIF (Currency)
	1	STRETCH FILM IN JUMBO ROLLS (L.L.D.PE FLEXIBLE FILM) 39201011	43782.000	K.G	3510000.00 78000.00 US\$
				Total	3,510,000.00 78,000.00
Decision: With D/o C&PC OM No. 46011/46/2006-PC.II dated 27.10.2006, following adhoc norms are approved :					
	EXPORT ITEM	QTY	IMPORT ITEM	QTY	
	LDPE Stretch Film in Smaller Slitted Rolls	42924 kg	LDPE Stretch Film in Jumbo Rolls	43782 kg	
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

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Case No.:6/5/87-ALC1/2007	Party Name:PLASTICIZER & POLYMER PRODUCTS	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/01048/AM07/	RLA File :03/95/040/01272/AM07/	Lic.No/Date:0310420526 22.02.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PURE ACRYLIC JBS-161 ACRLIC POLYMER IN PRIMARY FORMS	52800.000	K.G	2843028.00	62760.00 US\$
			Total	2,843,028.00	62,760.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BUTYL ACRYLATE	11668.800	K.G	872125.00	19252.20 US\$
2	METHYL METHACRYLATE	14467.200	K.G	1343478.00	29657.35 US\$
			Total	2,215,603.00	48,909.55
Decision: With D/o C&PC OM No. 46011/35/2006-PC.II dated 28.8.2006, following adhoc norms are approved:					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
Acrylic Emulsion (JBS-161) (Solid content 50 +/- 1%)	1 kg	1. Butyl Acrylate	0.221 kg		
		2. Methyl Metha Acrylate	0.274 kg		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

43	Case No.:12/3/87-ALC1/2007		Party Name:ASHIRVAD PIPES PVT LTD.,		Meet No/Date:26/87-ALC1/2007 17.10.2007		Status:Approved	
	HQ File :01/87/050/01051/AM07/		RLA File :07/24/040/00784/AM07/		Lic.No/Date:0710050249 23.02.2007		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM			Qty	UOM	FOB (Rs.)	FOB (Currency)

1	63/0- UPVC COLOUMN PIPES OF 75 mm OD (HEAVY DUTY) (Input PVC resins is used 94.31% in the Export quantity)	132.300	M.T	9793770.00	219100.00 US\$
			Total	9,793,770.00	219,100.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESINS.	124.775	M.T	4880261.96	109178.12 US\$
			Total	4,880,261.96	109,178.12

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 28.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:13/3/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/01052/AM07/	RLA File :07/24/040/00783/AM07/	Lic.No/Date:0710050250 23.02.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- UPVC COLOUMN PIPES OF 75 mm OD (HEAVY DUTY) (Input PVC resins is used 94.31% in the export product)	151.200	M.T	11192880.00	250400.00 US\$
			Total	11,192,880.00	250,400.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESINS.	142.600	M.T	5577442.50	124775.00 US\$
			Total	5,577,442.50	124,775.00
Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 28.09.2007, following adhoc norms are approved:					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

49	Case No.: 18/2/87-ALC1/2007	Party Name:FLUOROTHERM POLYMER INDIA PVT.LTD.	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status: Approved
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HQ File :01/87/050/01077/AM07/	RLA File :03/94/040/01303/AM07/	Lic.No/Date:0310421925 05.03.2007	Defer Date:
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PTFE TUBING/COILS (VARIOUS SIZES)	4000.000	K.G	2848000.00	64000.00 US\$
			Total	2,848,000.00	64,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PTFE POWDER/RESIN	4400.000	K.G	2349600.00	52800.00 US\$
2	ISO PARAFFIN	800.000	K.G	108000.00	2427.00 US\$
			Total	2,457,600.00	55,227.00

Decision: With D/o C&PC OM No. 46011/133/2006-PC.II dated 24.9.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PTFE Paste Extruded Tubings	1 kg	1. PTFE Fine Coagulated Powder	1.10 kg
		2. Isoparaffin	0.20 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:3/8/87-ALC1/2007	Party Name:PYRAMID PLASTICS	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/01090/AM07/	RLA File :03/95/040/01353/AM07/	Lic.No/Date:0310422495 09.03.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLE MADE OF PROPYLENE COPOLYMER (NETT CONTENT 190476.00 KG.)	190477.000	K.G	14080500.00	315000.00 US\$
2	63/0- PACKING MATERAIL : POLYOLEFIN SHRINK FILM MADE OF LLDPE (NETT CONTENT OF 2102.00)	2102.000	K.G	538669.24	12050.77 US\$
			Total	14,619,169.24	327,050.77
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PROPYLENE COPOLYMER GRANULES	200000.000	K.G	13410000.00	300000.00 US\$
2	PACKING MATERIAL : POLYOLEFIN SHRINK FILM MADE OF LLDPE	2207.100	K.G	513018.32	11476.92 US\$
			Total	13,923,018.32	311,476.92
Decision: With D/o C&PC OM No. 46011/59/2007-PC.II dated 27.09.2007, following adhoc norms are approved:					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
Article Made of Propylene Copolymer	1 kg	1. Propylene Granules	1.05 kg/kg content in		

		export product
	2. Packing Material	As per Packing Policy
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.		

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Case No.:13/8/87-ALC1/2007	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/01130/AM07/	RLA File :03/94/040/01453/AM07/	Lic.No/Date:0310423980 22.03.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PLASTIC BAGS NET CONTENT : 1)L.L.D.P.E. GRANULES :16,000.000 KILOGRAM 2)H.D.P.E GRANULES :16,000.000 KILOGRAM 3)L.D.P.E. GRANULES (REPROCESSED) :16,000.000 KILOGRAM 4)MASTER BATCH :2,000.000 KILOGRAM	50000.000	K.G	2990000.00	67191.01 US\$
			Total	2,990,000.00	67,191.01
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	L.L.D.P.E. GRANULES	16800.000	K.G	1008000.00	22651.69 US\$
2	H.D.P.E GRANULES	16800.000	K.G	1008000.00	22651.69 US\$
3	L.D.P.E. GRANULES (REPROCESSED)	16800.000	K.G	672000.00	15101.12 US\$
4	MASTER BATCH	2100.000	K.G	159600.00	3586.52 US\$
			Total	2,847,600.00	63,991.02
Decision: With D/o C&PC OM No. 46011/30/2007-PC.II dated 05.10.2007, following adhoc norms are approved:					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
Plastic Bags (Made out of HDPE Granules, LLDPE Granules and LDPE Reprocessed Granules)	50,000 kg	1. LLDPE Granules	16,800 kg		
		2. HDPE Granules	16,800 kg		
		3. Reprocessed Natural Colour LDPE Granules	16,800 kg		
		4. Relevant Master Batch	2,100 kg		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

66	Case No.:26/8/87-ALC1/2007	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
	HQ File :01/87/050/00006/AM08/	RLA File :03/95/040/01613/AM07/	Lic.No/Date:0310425712 05.04.2007	Defer Date:
	Application: Request is for adhoc norms for following:			

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYETHYLENE WHITE OPAQUE PRINTED BAGS (Net wt. of LDPE(film grade) 22540 Kgs , LLDPE(film grade 7084 Kgs & White Masterbatch 2576 Kgs.)	32200.000	K.G	2912490.00	64722.00 US\$
			Total	2,912,490.00	64,722.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LDPE GRANULES(film grade)	23667.000	K.G	1810525.50	40233.90 US\$
2	LLDPE GRANULES(film grade)	7438.200	K.G	535536.00	11900.80 US\$
3	WHITE MASTERBATCH	2704.800	K.G	267775.20	5950.56 US\$
			Total	2,613,836.70	58,085.26

Decision: With D/o C&PC OM No. 46011/65/2006-PC.II dated 25.9.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene White Opaque Printed Bags (containing 70% LDPE, 22% LLDPE, and 8% White Master Batch)	1 kg	1. LDPE Granules	0.735 kg
		2. LLDPE Granules	0.231 kg
		3. White Master Batch (containing 70% Titanium Dioxide and 30% LDPE)	0.084 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

76	Case No.:37/8/87-ALC1/2007	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
	HQ File :01/87/050/00027/AM08/	RLA File :03/95/040/01602/AM07/	Lic.No/Date:0310426892 16.04.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYETHYLENE WHITE OPAQUE PRINTED BAGS (Net Wt. of LDPE 11270 Kgs , LLDPE 3542 Kgs & White Masterbatch 1288.00 Kgs)	16100.000	K.G	1449000.00	32200.00 US\$
			Total	1,449,000.00	32,200.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LDPE GRANULES	11833.500	K.G	852012.00	18933.60 US\$
2	LLDPE GRANULES	3719.100	K.G	251039.25	5578.65 US\$
3	WHITE MASTERBATCH	1352.400	K.G	133887.60	2975.28 US\$
			Total	1,236,938.85	27,487.53

Decision: With D/o C&PC OM No. 46011/65/2006-PC II dated 25.9.2007, following adhoc norms are **approved**:

Decision: With D/o C&PC OM No. 46011/03/2007-PC.II dated 23.7.2007, following adhoc norms are approved.

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene White Opaque Printed Bags (containing 70% LDPE, 22% LLDPE, and 8% White Master Batch)	1 kg	1. LDPE Granules	0.735 kg
		2. LLDPE Granules	0.231 kg
		3. White Master Batch (containing 70% Titanium Dioxide and 30% LDPE)	0.084 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:40/8/87-ALC1/2007	Party Name:MALSONS POLYMERS PVT. LTD.,	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
HQ File :01/87/050/00084/AM08/	RLA File :02/24/040/00030/AM08/	Lic.No/Date:0210100546 04.05.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- White Master Batch - M/WHI-51 (Containing 50% Titanium Di Oxide, 39% LLDPE, 10% Calcium Carbonate & 1% Other Chemical)	30.000	M.T	2550000.00	60714.28 US\$
			Total	2,550,000.00	60,714.28

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Titanium Dioxide	15.300	M.T	1500000.00	35714.29 US\$
2	LLDPE (Linear Low Density Polyethylene)	11.934	M.T	920000.00	21904.76 US\$
3	Calcium Carbonate/Lime Stone Powder	3.060	M.T	30000.00	714.28 US\$
4	Other chemicals (Plastaid-T, Finalux, Finawax, Irganox etc)	0.306	M.T	15000.00	357.14 US\$
			Total	2,465,000.00	58,690.47

Decision: With D/o C&PC OM No. 46011/21/2007-PC.II dated 16.10.2007, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
White Master Batch - M/WHI-51 (Containing 50% Titanium Dioxide, 39% LLDPE, 10% Calcium Carbonate & 1% Additives)	1 kg	1. Titanium Dioxide	0.5100 kg
		2. LLDPE Granules	0.3978 kg
		3. Calcium Carbonate	0.1020 kg
		4. Additives (Plastaid-T/Finalux/Finawax/Irganox)	0.0102 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:23/9/87-ALC1/2007	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
HQ File :01/87/050/00094/AM08/	RLA File :03/94/040/00089/AM08/	Lic.No/Date:0310428840 09.05.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLE MADE OF GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND NET CONTENT : 1)GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND :17,500.000 KILOGRAM	17500.000	K.G	8750000.00	194444.44 US\$
			Total	8,750,000.00	194,444.44

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND	30450.000	K.G	4567500.00	101500.00 US\$
			Total	4,567,500.00	101,500.00

Decision: With D/o C&PC OM No. 46011/33/2007-PC.II dated 05.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Glass Reinforced Modified Polyphenyleneoxide (PPO/PPE) Compound (Port/Noryl Heads/Sealing Plates/Perm Ports/Thrust Cone/Master Adapter/FC Ports/Insert Rings/End Plug/Spacer)	1 kg	Glass Reinforced Modified Poly Phenylene Oxide (PPO/PPE) Compound	1.58 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:3/17/87-ALC1/2007	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/00143/AM08/	RLA File :52/24/040/00004/AM08/	Lic.No/Date:5210021656 06.06.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC FOOD GRADE FLEXIBLE FILM (ANTISTATIC/TRANSPARENT, COLOURED/NOT COLOURED, PRINTED/NOT PRINTED)	200000.000	K.G	17576775.00	429750.00 US\$
			Total	17,576,775.00	429,750.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN	198000.000	K.G	8098200.00	198000.00 US\$
2	TIN STABILISER	7198.000	K.G	1708229.00	41766.00 US\$
3	PVC PROCESSING AID	3132.000	K.G	337875.00	8261.00 US\$
4	PVC IMPACT MODIFIER(BTA-730)	19000.000	K.G	1639681.00	40090.00 US\$
5	DI-OCTYL PHTHALATE	11000.000	K.G	711987.00	17408.00 US\$
			Total	12 495 972 00	305 525 00

Decision: With D/o C&PC OM No. 46011/111/2005-PC.II dated 29.08.2007, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Food Grade Flexible Film (Antistatic/Transparent, Coloured/Not Coloured, Printed/Not Printed)	1 kg	1. PVC Resin	0.9554 kg
		2. Tin Stabilizer	0.0347 kg
		3. PVC Processing Aid	0.0151 kg
		4. PVC Impact Modifier	0.0917 kg
		5. Di-Octyl Phthalate	0.0531 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

94	Case No.: 24/12/87-ALC1/2007	Party Name:FINE TOOLS(INDIA) PRIVATE LIMITED,	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status: Approved	
	HQ File :01/87/050/00144/AM08/	RLA File :07/24/040/00162/AM08/	Lic.No/Date:0710051913 07.06.2007	Defer Date:	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POWER BLOCK (ALSO CALLED "TERMINAL BLOCK") MADE OF BMC 605 GRADE MATERIAL SUPPLIES TO 100% EOU, M/S.GEN TEK TECHNOLOGY P LTD., GANDHINAGAR, GUJARAT	884369.000	Number	7782447.00	192634.83 US\$
			Total	7,782,447.00	192,634.83
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BULK MOULDING COMPOUND (BMC) BMC-605-00024C GRADE: BMC 605, COLOR: BLACK	40000.000	K.G	3765049.50	92055.00 US\$
			Total	3,765,049.50	92,055.00
Decision: With D/o C&PC OM No. 46011/143/2006-PC.II dated 26.12.2006, following adhoc norms are approved:					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
Power Block/Terminal Block	1 kg.	Relevant Bulk Moulding Compound (Grade BMC-605)	1.10 kg/kg on content contained in export product		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

Case No.: 4/17/87-ALC1/2007	Party Name:SANHIT POLYMER PVT. LTD.,	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status: Approved
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HQ File :01/87/050/00149/AM08/	RLA File :02/24/040/00041/AM08/	Lic.No/Date:0210101645 18.06.2007	Defer Date:
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- HDPE bags (shopping bags/ T-shirt bags)	500.000	M.T	35700000.00	850000.00 US\$
			Total	35,700,000.00	850,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	HDPE granules	525.000	M.T	29988000.00	714000.00 US\$
2	Colour Master batches	25.000	M.T	2197650.00	52325.00 US\$
			Total	32,185,650.00	766,325.00

Decision: With D/o C&PC OM No. 46011/105/2006-PC.II dated 20.08.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Bags (Shopping Bags/T-shirt Carrier Bags)	1 kg	1. HDPE Granules	1.03 kg
		2. Relevant Colour Master Batch	0.05 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:11/19/87-ALC1/2007	Party Name:L G W LIMITED	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
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HQ File :01/87/050/00153/AM08/	RLA File :02/24/040/00082/AM08/	Lic.No/Date:0210101691 19.06.2007	Defer Date:
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Hair Band (Made from Thermo- Poly-Urethanes)	78.431	M.T	13666601.75	333331.75 US\$
			Total	13,666,601.75	333,331.75

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Thermo-Poly-Urethanes (TPU)	80.000	M.T	11808000.00	288000.00 US\$
			Total	11,808,000.00	288,000.00

Decision: With D/o C&PC OM No. 46011/87/2006-PC.II dated 27.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Hair Band (Made from Thermo-Poly Urethane)	78.431 MT	Thermo-Poly-Urethane Granules	80.00 MT

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:13/19/87-ALC1/2007	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
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HQ File :01/87/050/00165/AM08/	RLA File :34/24/040/00066/AM08/	Lic.No/Date:3410019063 25.06.2007	Defer Date:
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ZERO HALOGEN FLAME RETARDANT COMPOUND	360000.000	K.G	22509820.00	549020.00 US\$
			Total	22,509,820.00	549,020.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ETHYLENE VINYL ACETATE (EVA)	106560.000	K.G	8737920.00	213120.00 US\$
2	ALUMINIUM HYDROXIDE	221040.000	K.G	9062640.00	221040.00 US\$
3	MODIFIED LLDPE	22680.000	K.G	2789640.00	68040.00 US\$
			Total	20,590,200.00	502,200.00

Decision: With D/o C&PC OM No. 46011/27/2005-PC.II dated 27.06.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Zero Halogen Flame Retardant Compound	1 kg	1. Ethylene Vinyl Acetate	0.296 kg
		2. Aluminium Hydroxide	0.614 kg
		3. Modified LLDPE	0.063 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:6/18/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
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HQ File :01/87/050/00185/AM08/	RLA File :07/24/040/00241/AM08/	Lic.No/Date:0710052231 28.06.2007	Defer Date:
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- UPVC COLUMN PIPES OF DIDFFERENT TYPES AND SIZES -(NET CONTENT OF PVC RESIN 40.737 MT)	43.195	M.T	2912259.96	71204.40 US\$
			Total	2,912,259.96	71,204.40

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN.	40.737	M.T	1616159.00	39514.89 US\$
			Total	1,616,159.00	39,514.89

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 28.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:7/18/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/00186/AM08/	RLA File :31/24/040/00081/AM08/	Lic.No/Date:3110029678 28.06.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARNITE TO6 202 BLACK UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND IN BLACK COLOUR	5000.000	K.G	563580.00	13950.00 US\$
			Total	563,580.00	13,950.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PBT CHIPS / GRANULES BASE POLYMER	5145.650	K.G	389345.61	9519.45 US\$
2	LOXIOI MOULD RELEASING AGENT	15.450	K.G	1800.93	44.03 US\$
			Total	391,146.54	9,563.48
Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Unfilled Polybutene Terephthalate Compound PBT Compound (Arnite TO6200/TO6202/TO 8200)		1 kg	1. PBT Chips/Granules		1.00000 kg
			2. Mould Releasing Agent (Loxiol)		0.00300 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

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Case No.:8/18/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/00187/AM08/	RLA File :31/24/040/00090/AM08/	Lic.No/Date:3110029679 28.06.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARNITE TO8 200 NATURAL UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND IN NATURAL COLOUR	5000.000	K.G	775000.00	19183.17 US\$
			Total	775,000.00	19,183.17
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	BASE POLYMER (PBT CHIPS / GRANULES)				

1	BASE POLYMER (PBT CHIPS / GRANULES) BASE POLYMER	5145.650	K.G	389345.61	9519.45 US\$
2	LOXIOLO MOULD RELEASING AGENT	15.450	K.G	1800.93	44.03 US\$
			Total	391,146.54	9,563.48

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unfilled Polybutene Terephthalate Compound	1 kg	1. PBT Chips/Granules	1.00000 kg
PBT Compound (Arnite TO6200/TO6202/TO 8200)		2. Mould Releasing Agent (Loxiol)	0.00300 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

111	Case No.: 10/23/87-ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status: Approved
	HQ File :01/87/050/00257/AM08/	RLA File :34/24/040/00045/AM06/	Lic.No/Date:3410019254 20.07.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	NYLON 66 (CHIPS) 30% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	5.800 MT
2	33% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	17.08 MT
3	50% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	47.13 MT

Sl. No.	IMPORT ITEM	Qty
1	[A] POLYAMIDE 6-6 RESIN [30%]	4.12 MT
	[B] POLYAMIDE 6-6 RESIN [33%]	10.39 MT
	[C] POLYAMIDE 6-6 RESIN [50%]	23.83 MT
2	[A] GLASS FIBRE/CHOPPED STRAND [30%]	1.77 MT
	[B] GLASS FIBRE/CHOPPED STRAND [33%]	5.75 MT
	[C] GLASS FIBRE/CHOPPED STRAND [50%]	24.03 MT
3	[A] ADDITIVES [30%]	0.02 MT
	[B] ADDITIVES [33%]	0.02 MT
	[B] ADDITIVES [50%]	0.20 MT

Decision: With D/o C&PC OM No. 46011/53/2006-PC.II dated 16.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glassfiber Filled Nylon-	1 kg	1. Nylon-66/Polvamides 66 Resin	0.7099 kg

66/Polyamide 66 Compound		2. Glass Fiber/Chopped Strands	0.3060 kg
		3. Heat Stabilizer	0.0041 kg
33% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.6824 kg
		2. Glass Fiber/Chopped Strands	0.3366 kg
		3. Heat Stabilizer	0.0010 kg
50% Glassfiber Filled Nylon-66/Polyamide 66 Compound	1 kg	1. Nylon-66/Polyamides 66 Resin	0.5057 kg
		2. Glass Fiber/Chopped Strands	0.5100 kg
		3. Heat Stabilizer	0.0043 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:11/23/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/00261/AM08/	RLA File :07/24/040/00299/AM08/	Lic.No/Date:0710052647 31.07.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN-29.47 MT.	31.250	M.T	2545549.42	61740.30 US\$
			Total	2,545,549.42	61,740.30
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN.	29.470	M.T	1270230.67	30943.50 US\$
			Total	1,270,230.67	30,943.50
Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 28.09.2007, following adhoc norms are approved:					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

113	Case No.:12/23/87-ALC1/2007		Party Name:ASHIRVAD PIPES PVT LTD.,		Meet No/Date:26/87-ALC1/2007 17.10.2007		Status:Approved	
	HQ File :01/87/050/00262/AM08/		RLA File :07/24/040/00298/AM08/		Lic.No/Date:0710052648 31.07.2007		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM				Qty	UOM	FOB (Rs.)

1	63/0- UPVC COLUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN-33.56 MT.	35.580	M.T	2743740.95	66839.00 US\$
			Total	2,743,740.95	66,839.00

SL.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN.	33.560	M.T	1446519.90	35238.00 US\$
			Total	1,446,519.90	35,238.00

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 28.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

114	Case No.:13/23/87-ALC1/2007	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
	HQ File :01/87/050/00265/AM08/	RLA File :07/24/040/00296/AM08/	Lic.No/Date:0710052690 02.08.2007	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS. Content. PE liquid Liner 102106 Kgs., PP Laminated fabrics 56844 Kgs. Flange 4274 Nos. Valve 4274 Nos. Bolt Clamp 4274 Nos. Hose & Elbow 4274 Nos.. and Adhesive Tape 1584 Rolls	158.950	M.T	3596678.50	876170.00 US\$
			Total	3,596,678.50	876,170.00

SL.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LIQUID LINER FILM (LLDPE/LDPE)	111000.000	K.G	13911381.54	338888.71 US\$
2	PP WOVEN FABRICS- LAMINATED/COATED.	59820.000	K.G	3406803.94	82991.57 US\$
3	PP FLANGES./GLANDS.	4274.000	Number	300571.38	7322.08 US\$
4	2 INCH OR 3 INCH PP VALVES.	4274.000	Number	4859258.85	118374.15 US\$
5	BOLT CLAMPS / JUBILEE CLIPS.	4274.000	Number	723600.25	17627.29 US\$
6	PVC -EPD-FDA HOSE & PBV RLBOE.	1000.000	Number	2252215.22	54865.17 US\$
7	ADHESIVE TAPE - SIZE 50 mm x 25 Mtrs. - 1Rolls.	1584.000	Coil/Roll	219137.62	5338.31 US\$
			Total	25,672,968.80	625,407.28

Decision: With D/o C&PC OM No. 46011/182/2005-PC.II dated 10.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
FLEXIBLE PLASTIC TANKS	1 kg	1. Relevant Three Layered Co-extruded Plastic Film (Liquid Liner)	1.05 kg/kg on net content in export product
		2. Relevant Laminated/Coated PP Woven Fabric	1.05 kg/kg on net content in export product
		3. PP Flanges/Blends	net to net
		4. Relevant Valves	net to net
		5. Bolt Clamps/Jubilee Clips	net to net
		6. Relevant Hose/Elbow	net to net
		7. Relevant Adhesive Tape	net to net

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

115	Case No.:14/23/87-ALC1/2007	Party Name:TRACTORS AND FARM EQUIPMENT LIMITED	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved
	HQ File :01/87/050/00266/AM08/	RLA File :07/24/040/00282/AM08/	Lic.No/Date:0710052720 03.08.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Articles made of Noryl SE 90 80210914 Milky White, Noryl SE 90 7020494 Grey & painted with Electrodag SP010 1. Btm Hinge CU.Painted = 1060 NOS 2. Frnt Panel CU.Paintd = 960 NOS 3. Top Cover CU.Painted = 1180 NOS 4. Base Painte-LA100 = 1160 NOS	4360.000	Number	2685520.00	62453.95 US\$
			Total	2,685,520.00	62,453.95

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Electrodag SP010	355.000	K.G	904323.75	21030.78 US\$
			Total	904,323.75	21,030.78

Decision: With D/o C&PC OM No. 46011/202/2005-PC.II dated 03.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. RMPL 0001140024 Base Painted – LA 100	1160 Nos.	Electrodag SP 010 (Solid Content 25 +/- 1%)	355 kg

2. RMPL 0001140026 Bottom Hinge CU Painted	1060 Nos.
3. RMPL 0001140066 Front Panel CU Painted	960 Nos.
4. RMPL 0001140060 Top Cover CU Painted	1180 Nos.

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:15/23/87-ALC1/2007	Party Name:POLY MEDICURE LTD.	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/00268/AM08/	RLA File :05/24/040/00349/AM08/	Lic.No/Date:0510207160 03.08.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- I.V. FLOW CONTROLLER EXTENSION SET (FLOW REGULATOR)	400000.000	Number	10600000.00	261405.68 US\$
			Total	10,600,000.00	261,405.68
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	HDPE GRANULES	142.220	K.G	9955.68	242.53 US\$
2	P.P. GRANULES	203.420	K.G	14239.70	346.89 US\$
3	PVC RESIN	1460.970	K.G	104196.58	2538.28 US\$
4	DI-OCTYL PHTHALATE (DOP)	684.830	K.G	67113.44	1634.92 US\$
5	DO-OCTYL ADIPATE (DOA)	34.240	K.G	4143.23	100.93 US\$
6	EPOXIDISED SOYABEAN OIL	68.480	K.G	5478.65	133.46 US\$
7	CALCIUM ZINC STABILIZER	22.830	K.G	2374.08	57.83 US\$
8	CALCIUM STEARATE	11.410	K.G	867.45	21.13 US\$
9	I.V. FLOW REGULATOR	432040.000	Number	6912640.00	168395.62 US\$
10	Y -SITE	427480.000	Number	255996.40	6236.21 US\$
11	MEDICAL KRAFT PAPER (GSM 70 +/- 20%)	14618.300	Sq. meter	219275.10	5341.66 US\$
12	THERMOFORMING BLISTER SHEET	14618.300	Sq. meter	438550.20	10683.32 US\$
			Total	8,034,830.51	195,732.78
Decision: With D/o C&PC OM No. 46011/200/2005-PC.II dated 10.10.2007, following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
I.V. Flow Controller		1 No.	1 HDPE Granules		1.05 kg/kg

I. V. Flow Controller Extension Set (Flow Regulator)	1 NO.	1. HDPE Granules	1.05 kg/kg in export product
		2. PP Granules	1.05 kg/kg in export product
		3. Relevant I.V. Flow Regulator	Net + 2% wastage
		4. Relevant Y-Site	Net + 2% wastage
		5. For 1 kg Component/Parts made of PVC Compound (Medical Grade)	
		i)PVC Resin	0.692 kg
		ii)Diethyl Phthalate (DOP)	0.324 kg
		iii)Diethyl Adipate (DOA)	0.017 kg
		iv)Epoxidised Soyabean Oil	0.032 kg
		v) Calcium Zinc Stabilizer	0.010 kg
		vi)Calcium Stearate	0.005 kg
		6. Medical Kraft Paper	As per Packing Policy
		7. Thermoforming Blister Sheet	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:4/26/87-ALC1/2007	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/00343/AM08/	RLA File :03/95/040/00527/AM08/	Lic.No/Date:0310441156 29.08.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- SYNTHETIC RUBBER SHEETS OF FLOURO ELASTOMER - CONTAINING 60% OF RELEVANT FLOURO ELASTOMER	10000.000	K.G	9900000.00	220000.00 US\$
			Total	9,900,000.00	220,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	FLOURO ELASTOMER RUBBER (FKM)	6600.000	K.G	8316000.00	184800.00 US\$
2	MAGNESIUM OXIDE	187.000	K.G	12622.50	280.50 US\$
			Total	8,328,622.50	185,080.50
Decision: With DIPP dated 17.10.2007, following adhoc norms are approved:					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
Synthetic Rubber Sheets of 62/0-0	10000	1. Fluoro Elastomer Rubber	6600 kg		

Synthetic Rubber Sheets of 10000	1. Fluoro Elastomer Rubber	0000 kg
Fluoro Elastomer - Containing 60% of Relevant Fluoro Elastomer	(FKM)	
	2. Magnesium Oxide	187 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:5/26/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/00344/AM08/	RLA File :31/24/040/00181/AM08/	Lic.No/Date:3110030572 30.08.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARNITE TO6 200 999999 NATURAL UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) IN NATURAL COLOUR	20000.000	K.G	2400560.00	59200.00 US\$
			Total	2,400,560.00	59,200.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PBT CHIPS/ GRANULES BASE POLYMER	20580.000	K.G	1526727.30	38073.00 US\$
2	LOXIOI MOULD RELEASING AGENT	61.800	K.G	6443.27	160.68 US\$
			Total	1,533,170.57	38,233.68
Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are approved:					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
Unfilled Polybutene Terephthalate Compound PBT Compound (Arnite TO6200/TO6202/TO 8200)	1 kg	1. PBT Chips/Granules	1.00000 kg		
		2. Mould Releasing Agent (Loxiol)	0.00300 kg		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

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Case No.:6/26/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:26/87-ALC1/2007 17.10.2007	Status:Approved		
HQ File :01/87/050/00345/AM08/	RLA File :31/24/040/00182/AM08/	Lic.No/Date:3110030579 30.08.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- POLYESTER TOW (PTA ROUTE)	9.000	M.T	477000.00	10449.07 US\$
			Total	477,000.00	10,449.07

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PTA (PURIFIED TEREPHTHALIC ACID)	8.280	Number	264712.00	5754.60 US\$
2	MONOETHYLENE GLYCOL	3.330	Number	107226.00	2331.00 US\$
3	TITANIUM DIOXIDE	0.033	Number	4004.00	87.05 US\$
4	ANTIMONY TRIOXIDE	0.006	Number	1359.00	29.55 US\$
5	HEAT TRANSFER FLUID (THERMINOL VP1)	0.049	Number	4554.00	99.00 US\$
6	SPIN FINISH OIL (CIF RESTRICTED UPTO 5% ON FOB)	0.100	Number	9694.00	210.74 US\$
7	NAPHTHA (FUEL)	3.780	Number	66944.00	1455.30 US\$
			Total	458,493.00	9,967.24

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon -K224 G6/N 24 G6)	1 kg		